Central Administrative Tribunal Ernakulam Bench

<u>CP(C)/180/00032/2019</u> in OA No.180/00825/2018

Wednesday, this the 10th day of July, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member Hon'ble Mr.Ashish Kalia, Judicial Member

A.S.Balakrishnan, aged 63 years, S/o Late A.S.Sankar Senior Auditor (Retd), Office of the Controller of Defence Accounts (CSD) Achangarden House, Kunanthra Desom, Kodakara P.O., Thrissur -680 684.

Petitioner

(Advocate: Mr. C.S.G.Nair)

versus

Dr.Nirupama Kajla Controller of Defence Accounts (Canteen Stores Department), 'Adelphin, 119, M.K.Road, Mumbai-400 020.

Respondent

(Advocate: Mr. M.K.Padmanabhan Nair, ACGSC)

The CP(C) having been heard on 10^{th} July, 2019, this Tribunal delivered the following order on the same day:

ORDER (oral)

By E.K.Bharat Bhushan, Administrative Member

An affidavit has been filed as bench mark, enclosing therewith a speaking order in compliance with our direction.

- **2.** Mr. C.S.G.Nair, learned counsel for the petitioner submits that since the order is fully complied with, the CP(C) can be closed.
- **3.** CP(C) is closed and notice discharged.

(Ashish Kalia) Judicial Member (E.K.Bharat Bhushan) Administrative Member

aa.

Annexures filed by the petitioner:

Annexure P1:

Copy of the order dated 16.10.2018 in OA No.825/2018. Copy of the letter No.AN/CC/Corr/Vol.I dated 31.12.2018 issued by the 1st respondent. Annexure P2: